

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

COURT – IV

16.

CA 513/2022  
IN  
C.P.(CAA)/134(MB)2022  
IN  
C.A.(CAA)/264(MB)2021

CORAM:

SHRI PRABHAT KUMAR  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 10.03.2023

NAME OF THE PARTIES: Sahara Hospitality Limited

SECTION: 230-232 OF THE COMPANIES ACT, 2013. RULE 11 OF NCLT.

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**ORDER**

The Court is convened through Video Conference.

Due to paucity of time, the matter is adjourned to 16.03.2023.

Sd/-  
PRABHAT KUMAR  
Member (Technical)

Sd/-  
KISHORE VEMULAPALLI  
Member (Judicial)